

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 250  
TO BE ANSWERED ON 15<sup>th</sup> SEPTEMBER, 2020**

**FREE RATION TO MIGRANTS UNDER PMGKAY**

**250. SHRIMATI SANGEETA KUMARI SINGH DEO:**

**SHRI BHOLA SINGH:**

**SHRI VINOD KUMAR SONKAR:**

**DR. JAYANTA KUMAR ROY:**

**SHRI RAJA AMARESHWARA NAIK:**

**DR. SUKANTA MAJUMDAR:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Government has provided free rations to migrants under PM Garib Kalyan Ann Yojana;**
- (b) if so, the details thereof;**
- (c) whether the Government has also promulgated The Essential Commodities (Amendment) Ordinance, 2020;**
- (d) if so, the details thereof;**
- (e) whether the Government has been implementing One nation One ration card in all States; and**
- (f) if so, the other steps being taken by the Government in this regard?**

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION**

**(SHRI DANVE RAOSAHEB DADARAO)**

**(a) & (b):** In pursuance of the pro-poor announcement made under Pradhan Mantri Garib Kalyan Package as part of the Economic Response to COVID - 19, Govt of India had launched scheme for additional allocation of food-grains from the Central Pool @ 5 kg per person per month free of cost for all the beneficiaries covered under Targeted Public Distribution System (TPDS) (AAY & PHH) including those covered under DBT for a period of 3 months i.e April-June, 2020. Accordingly, about 121 LMT of foodgrain was allotted to approximately 80.96 Crore beneficiaries entailing subsidy out go of nearly Rs. 46061 Crore. Necessary orders have been issued on 30.03.2020 (ANNEXURE-IA & IB).

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The above PMGKAY scheme has been extended for a further period of 5 months i.e. July – November, 2020 @ 5 kg per person per month free of cost for all the beneficiaries covered under the Targeted Public Distribution System (TPDS)/National Food Security Act (NFSA). Accordingly, about 201 LMT of foodgrains have been allotted to approx. 80.43 crore beneficiaries entailing subsidy outgo of nearly Rs.76062.12 Crore. Necessary orders have been issued on 30.06.2020 and 08.07.2020(ANNEXURE-IIA & IIB).

Also, under Atma Nirbhar Bharat Package(ANBP), Govt of India has made allocation of free foodgrain(wheat and rice) for migrants/stranded migrants who are not covered under NFSA or state ration card, @ 5 kg per person per month for two months i.e May and June, 2020 to benefit approximately 8 crore migrants/stranded migrants. Necessary orders issued on 15.05.2020(ANNEXURE-IIIA & III B).

The entitlement of foodgrains under PMGKAY and ANBP is in addition to their normal entitlement under the NFSA.

(c) & (d): Notice of intent to introduce the Essential Commodities (Amendment) Bill 2020 sent to Lok Sabha with a copy to Legislative Department & Ministry of Parliamentary Affairs.

(e): Govt of India has been implementing One Nation One Ration Card in all States/UTs with the collaboration of respective States/UT Governments. So far, 'One Nation One Ration Card' facility has been enabled in 26 States/UTs namely – Andhra Pradesh, Telangana, Bihar, Gujarat, Maharashtra, Karnataka, Kerala, Haryana, Rajasthan, Goa, Jharkhand, Madhya Pradesh, Tripura, Dadra & NH and Daman & Diu, Himachal Pradesh, Punjab, Odisha, Sikkim, Mizoram, J&K, Ladakh, Lakshadweep, Manipur, Nagaland, Uttarakhand and Uttar Pradesh. With this, about 65 crore(80%) of total NFSA population is now potentially enabled for receiving foodgrains anywhere in these States/UTs through national portability of ration cards.

(f): Govt of India has been continuously advised and pursuing with States/UTs for wide-scale publicity and vigorous awareness generation activities, special drives/campaigns to promote the One Nation One Ration Card (ONORC) system among PDS beneficiaries and public at large beside making concerted efforts to register all migrant beneficiaries, through FPS dealers, district level officers, DCs/DMs/SDMs, industrial associations, civil societies, NGOs, etc.

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